Declaration of Assets and Liabilities

Year 2024-25

I, Bharat kumal Bharti, son/daughter/wife of Rambahadul Paswan aged 37 years, belonging to Bihar legislative Assembly service and presently working as Rose asch Personce Assistant. give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A.	Details of movable	assets					
	(Assets in joint nam	e indicatin	g the extent	of joint	ownership	will also	have to be
given))						
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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Name	Etc. Name
(i)	Cash	150000	300000	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	20000	177000	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NI L	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	VLIC 200000 PPF 53000 ELSS	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Maruti dezire Hero Pa	Heso	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold-2009 om Silver 1000000	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Bharat kurmer Bharti 12/2/2000

^{*} Dependant here means a person substantially dependent on the income of the employee.

	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NI L	
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent	Ack 20-73569110016 0724 Ay-2024-25 PAN-BFJP80044L	NIL	
	Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL NIL	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NIL	NIL	

Personal Detail C.

GPF/CPF/PRAN No.	;-	111104057675
Gender	:-	M (M/F)
Date of Birth	:-	15061987 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	:-	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	Khagaaia
I hereby d		that the above details are true to the best of my

Signature Bharat Kymas Bharti Name of Employee: Bhazat kunning Bhath' Designation: Research Rederence Assistant

Department: Bihas vidhanmandal Library

Date: 1.2 . 2.2.2.2.5

Place: Potna....

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NI L
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	NIL		
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NI L	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

Bherait Kurner Bhasti'
12/2/2025